## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule-6 of	Vibgyor Creations Vs Base Corporation
No.67/BB/2017			IB	Ltd.

No.67/BB/2017 | Admission Rule-0 of Vibgyof Creations vs base corporation Ltd.

SL. NAME (IN CAPITAL) | SIGNATURE

O. & PHONE NUMBER REPRESENTATION TO WHOM

The matter is listed today for admission. No representation for petitioner. Registry has raised objections.

For compliance of objections, list it on 17.08.2017.

MEMBER (J)

MEMBER (T)